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CIRCULAR NO.C. 2605/2020

In the light of the Circular dated 13.05.2020 issued by the Honourable Supreme Court of India and Administrative order dated 14.05.2020 passed by the Bar Council of India as a precautionary measure to contain spread of Corona Virus (COVID-19) infection under the prevailing conditions, it is hereby notified that the advocates may wear "plain white-shirt/white-salwar-kameez/white saree, with a plain-white neck band" during the hearings before High Court of Gujarat and Subordinate Courts in the State till medical exigencies exist or until further orders.

The above directions shall come into force with immediate effect.

High Court of Gujarat, at Sola, Ahmedabad-380060.

Date. May 15, 2020.

Rew (R.K.Desai) REGISTRAR GENERAL

No.C.2605/2020

Copy forwarded with compliments, for information to:-

- 1. The Secretary to the Government of Gujarat, Legal Department, Sachivalaya, Gandhinagar (by letter).
- 2. The Advocate General, High Court of Gujarat, Ahmedabad (by letter).
- 3. The Government Pleader, High Court of Gujarat, Ahmedabad (by letter).
- 4. The President, Gujarat High Court Advocates' Association, Ahmedabad (by letter).
- 5. The Secretary, Bar Council of Gujarat, Ahmedabad (by letter).

Copy forwarded through e-mail:

Dat	e: May \ <i>5</i> , 2020	I	DEPUTY REGISTRAR
	H COURT OF GUJARAT, LA, AHMEDABAD-380060.	l I	gritz.
12.	The President, Industrial Court, Ahmedabad.		
11.	The Chief Metropolitan Magistrate, Ahmedabad.		
10.	The Chief Judge, Small Causes Court, Ahmedabad.		
9.	The Principal District Judge,		·
8.	The Principal Judge, Family Court,		·
7.	The Principal Judge, City Civil Court, Ahmedabad.		